

फार्मसिस्टों के पदों के लिए अधिसूचित भर्ती नियमों में निर्धारित अर्हताओं की सूची में "वैद्य" "विशारद" "आयुर्वेदिक भिषक" अथवा "आयुर्वेदिक रत्न" के शामिल किये जाने के क्या कारण हैं ; और

(घ) सरकार केन्द्रीय सरकार स्वास्थ्य योजना के अधिसूचित भर्ती नियमों से इन अर्हताओं को कब तक निकालने का विचार रखती है ?

स्वास्थ्य और परिवार कल्याण मंत्रालय में उपमन्त्री (कुमारी कुमुदबेन एम० जोशी) :
(क) हाँ। इस मंत्रालय को 1967 के बाद ऐसी डिग्रियाँ प्राप्त करने वाले छात्रों की संख्या के बारे में कोई जानकारी नहीं है।

(ख) भारतीय केन्द्रीय चिकित्सा परिषद् अधिनियम, 1970 की धारा 17 के लागू होने (अर्थात् 1-10-1976) के बाद भारतीय चिकित्सा का कोई राज्य बोर्ड अनुभव के आधार पर किसी भी व्यक्ति का पंजीकरण नहीं कर सकता।

(ग) और (घ) इस मामले की जांच की जा रही है।

Direct rail link, between Bombay and Tirunelveli

1631. SHRI V. GOPALSAMY: Will the Minister of RAILWAYS be pleased to state:

(a) whether any memorandum has been received by Government from the Bombay Tamil Pervai requesting for a direct train between Bombay and Tirunelveli;

(b) if so what are the details thereof;

(c) whether the suggestions made therein have been considered; and

(d) if so, what steps are being taken to provide a direct train link between Bombay and Tirunelveli?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) Yes, Sir.

(b) The requests made include (i)

running through coaches between Bombay and Tirunelveli, (ii) extension of Island Express to Tirunelveli/Kanniyakumari, (iii) combining 129/130 Udyan Express and 25/26 Island Express with slip coaches for Tirunelveli and (iv) running a train between Bombay VT and Kanniyakumari.

(c) Yes, Sir.

(d) The volume of traffic offering between Bombay and Tirunelveli does not justify introduction of a direct train. Besides, a direct train by all B. G. route will be longer involving enhanced fares. Passengers at present prefer to travel with a change over at Madras by M. G. The other suggestions made involve drastic changes in the existing pattern of services which is not desirable and requires introduction of additional resources which are not available. However, 81/82 Bombay-Trivandrum Tayanti Janta Express has since been extended upto Kanniyakumari and passengers can proceed to Tirunelveli with a change over at Nagercoil.

Unani system of medicine in C.G.H.S. Dispensaries

1632. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state whether there is any proposal under Government's consideration to provide facilities for the treatment of patients i.e. the C.G.H.S. dispensaries through the Unani System of Medicine?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): C.G.H.S. beneficiaries are already availing medical facilities from existing Unani C.G.H.S. dispensaries/Units.

Betterment of Hindustani Dawakhana

1633. SHRI SHAMIM AHMED SIDDIQI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that no steps have been taken for the betterment of the Hindustani Dawakhana, Delhi by Government since its take-over in 1954; and

(b.) whether Government propose to chalk out programme for its betterment?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (MISS KUMUD-BEN M. JOSHI): (a) and (b). A loan of Rs. 2.00 lakhs was sanctioned to Hindustani Dawakhana in the year 1953, to develop the institution to increase its production and sale of medicines.

The management of Ayurvedic and Unani Tibbia College Demi of which Hindustani Dawakhana is a part rests with the Tibbia College Board and autonomous body under the provision of the Tibbia College Act 1952. The Delhi Administration, which is associated with the Board is considering measures to develop the Dawakhana.

Doubling of Ernakulam-Palghat Broad gauge line

1634. SHRI V. GOPALSAMY; Will the Minister of RAILWAYS be pleased to state:

(a) the amount of money allotted for doubling of the broad gauge line between Ernakulam and Palghat;

(b) the amount spent out of it so far;

(c) how much of the line has since been doubled; and

(d) by when the whole work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) and (b) Against a total anticipated cost of Rs. 38.27 crores, for various Doubling projects, between Ernakulam and Palghat, a sum of Rs. 30.13 crores has been spent up to March, 1984 and Rs. 5.99 crores allotted for 1984-85. The expenditure up to 30-6-1984 is about Rs. 33.19 crores.

(c) 104.63 Kms. of the line has been opened with Orthodox Doubling, in addition to 15.43 Kms, which has also been opened for goods traffic.

(d) The work is expected to be completed in 1985-86, subject to availability of resources.

Completion of Kanyakumari-Tirunelveli broad gauge link

1635. SHRI V. GOPALSAMY; Will the Minister of RAILWAYS be pleased to state:

(a) the estimated expenditure for construction of Kanyakumari-Tirunelveli broad gauge line;

(b) the amount spent and the progress made so far in the completion of the line;

(c) the extent of work which remains to be done; and

(d) by when it expected to be completed?

THE MINISTER OF RAILWAYS (SHRI A. B. A. GHANI KHAN CHOUDHURY): (a) and (b) Kanyakumari-Tirunelveli B. G. line is a part of the sanctioned project of construction of a B. G. line from Tirunelveli to Trivandrum via Nagercoil with a branch line from Nagercoil to Kanyakumari. As per completion estimates, the cost of the project is Rs. 38.60 crores.

(c) and (d) The entire line has already been opened for passenger traffic.

Financial aid to Hindustani Dawakhana Delhi

1636. SHRI SHAMIM AHMED SIDDIQI; Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the Hindustani Dawakhana Delhi is facing a lot of difficulties for want of funds;

(b) whether Government propose to provide immediate financial aid to the Dawakhana; if so, what are the details in this regard; and